

(18)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/511/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD  
NAME OF THE RESPONDENT(S) : CETHAR LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. C. S. LOHANATHAN,

MV. R. Srinivasan,  
(Counsel for Res)

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**ORDER**

Matter called. No representation on behalf of the Petitioner.  
Counsel for Respondent present. The matter is adjourned for the  
appearance of the Petitioner, failing which the appropriate order  
will be passed. Put up on **08.02.2018 at 10.30 AM.**

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)